NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 134/397-398/NCLT/AHM/2016 (New) C.P. No. 65/397-398/CLB/MB/2016 (Old)

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>04.12.2017</u>

Name of the Company:

Sandeep Jagdishchandra Dave

V/s.

Environmental Project Mgmt. Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. AZKESHJALAN

PCJ PETITIONER.

Learned PCS Mr. Alkesh Jalan present for Petitioner. None present for Respondents No. 1 to 4.

Since the matter is part heard as reflected from the order sheets, it may be placed before Single Bench.

List the matter before the single bench on 11.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 4th day of December, 2017.